



क्षेत्रीय कार्यालय उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड

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संदर्भ सं० 600072 / NCT & A.M.O. 619 / 2022 / 2023

दिनांक 20/01/2023

To,

E-Mail/Registered Post

The Registrar,
National Green Tribunal
Principal Bench,
New Delhi
E-Mail- judicial-ngt@gov.in

Sub:- Status in order passed Hon'ble National Green Tribunal, New Delhi in Original Application No. 617/2022 Pushpender Versus State of U.P. & Ors. in order dated 23.01.2023.

Respected Sir,

Hon'ble National Green Tribunal, New Delhi has passed the following order dated 23.01.2023 in Original Application 617/2022 Pushpender Versus State of U.P. & Ors.

“.....In the report of the Joint Committee, it has been mentioned that the RO Plant set up with utilization of the Corporate Social Responsibility (CSR) Fund is non-operational. The Project Proponents and the UPPCB are directed to take requisite measures for making the same operational and in their replies/response, they shall specifically mention the action taken in this regard.....”

It is to submitted that M/s PPGCL, Lohgara, Bara, Prayagraj has not started RO plant operation in said village yet.

Your Sincerely,

(R. K. Singh)
Regional Officer